

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP No.116/BB/2018	Admission	A Murali	252(3)	Gourmet Boutique Foods India Pvt Ltd	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

No representation for petitioner company. Registry called for additional information. Petitioner company to furnish the same. List it on 15.03.2018.


MEMBER (J)